

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

4. **IA(IBC)(PLAN)/ 19(MB)2024  
IN C.P. (IB)/1190(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Pvt Ltd  
Vs.  
Swapnil Promoters and Developers  
Private Limited

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

**IA(IBC)(PLAN)/ 19(MB)2024**

1. Mr. Amir Arsiwala, Ld. Counsel for the Applicant present. None present for the Respondent. Adv. Mahaling Pandarge, Ld. Counsel for the Respondent present through VC.
2. Ld. Counsel for the Applicant submits that the extension IA filed before the Registry which is under scrutiny and seeks time.
3. List this plan IA along with extension application for hearing on **03.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)